

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST

SINGLE MEMBER

COURT NO. : 5 ROOM NO. : 504

DATED : 05/12/2017
DAY : Tuesday

CORAM:

HON'BLE JUDICIAL MEMBER, Archana Wadhwa

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	C/87336/20 17	RVL LOGISTICS (I) PVT. LTD. -Vs- CC (ACC & EXPORT) MUMBAI	Prashant Patankar /DR	
2	C/87350/20 17	SHRI JAYESH KRISHNA MHATRE -Vs- CC (NHAVA SHEVA-I), MUMBAI	IP/DR	
3	C/87362/20 17	Arj Exim India -Vs- Chennai(Port Import)	JAIN GLOBUS LAW FIRMS /DR	
4	C/87365/20 17	Manoj Kumar -Vs- Mumbai(port-import)	Pradeep Jain Advocate /DR	
5	C/87367/20 17	MANILAL PATEL CLEARING & FORWARDING PVT. LTD -Vs- CC (IMPORT-I), MUMBAI	PDS Legal /DR	
6	C/87376/20 17	SHRI HETALBHAI SHAH -Vs- CC (NHAVA SHEVA-IV), MUMBAI	IP/DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
SINGLE MEMBER,
CESTAT - Mumbai**